

Militants in Kashmir Valley

2548. SHRI GHUFRAN AZAM: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government are aware that there are hundreds of dangerous militants in the Kashmir valley;

(b) if so, the number of militants in the valley arrested during the last 6 months; and

(c) what further steps are contemplated by Government to apprehend such militants in the Kashmir valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY):
(a) Yes, Sir.

(b) The Government of Jammu & Kashmir has advised that 1625 persons were apprehended during the period 1-1-90 to 31-7-90 in the State of J&K out of which 475 persons were released after preliminary verification.

(c) Government has taken a number of steps to apprehend such militants, which include beefing up of the Intelligence set-up; better coordination between State Police, Para Military Forces and Army and increased Surveillance on the border.

Effect of AASU blockade on flow of Oil in Assam

2549. SHRI SURESH PACHOURI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that Government have conveyed their serious concern to the Government of Assam over the disruption in the flow of oil following the blockade by the All Assam Students' Union (AASU);

(b) whether any concrete agreement in this regard has been reached with the Assam Government; and

(c) if so, what efforts have been made by the Assam Government to remove the blockade and whether Government have also made it clear

that the oil blockade is not justified as whole of the Assam Accord has been fully implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY);

(a) Yes Sir.

(b) and (c) The Central Government has clarified that there is no justification for the 'oil blockade' by All Assam Students' Union as the Centre has been attending to all points included in the 'Assam Accord' and for the economic development of the State. The blockade has since been suspended by the AH Assam Students' Union (AASU). The Sibsagar unit of the A. A. S. U., however, is continuing with the 'O. N. G. C. Bund'.

Continuing Indian Mission in Kuwait

2550. SHRI SURESH PACHOURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that India has agreed to continue its mission in Kuwait;

(b) whether India has informed Iraq that it will maintain its mission in Kuwait which continues to be a member of the United Nations; and

(c) "if so, to what extent Indians from Kuwait has been evacuated?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL):
(a) and (b) In the view of the Government, and in the light of the Iraqi decision that no Embassy in Kuwait will be allowed to continue after 24-8-90, there was little option but to comply with the decision. Government have informed the Government of Kuwait that normal diplomatic relations will continue despite this, and the Embassy of Kuwait in Delhi continue to be treated on the same lines as any other Embassy.